

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 333/2002

DATE OF ORDER: 15.1.2003

Hari Shenkar Panwar son of Shri Chunni Lal Panwar by caste Harijan aged about 40 years, resident of E-102, Vaishali Nagar, Jaipur presently working as Safaiwala in the Office of National Archives of India, Record Centre, 10A, Jhalana Doongri, Jaipur.

.... Applicant.

VERSUS

1. Union of India through the Secretary to the Govt. of India, Ministry of Tourism Culture, Shastri Bhawan, Rajendra Marg, New Delhi.
2. The Director General, National Archives of India, Janpath, New Delhi.
3. Assistant Director of Archives, National Archives of India, 10A, Jhalana Doongri, Jaipur.

.... Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

None present for the respondents.

CORAM:

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The learned counsel for the applicant submits that the grievances of the applicant has been remedied and, therefore, he does not want to pursue this OA and wants to withdraw this OA. Prayer allowed. OA stands dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)